

named Levy Sugar Price Equalisation Fund (LSPEF) maintained by the Food Corporation of India on behalf of the Central Govt. Government of India has released a subsidy of Rs.258.67 crores and Rs.155.62 crores to Food Corporation of India to make payment to State Agencies for their differential claims due to the revision of levy price of sugar. FCI has, therefore, made an on account payment of Rupees Five crores ninety four lakh sixty nine thousand six hundred and sixty (Rs.5,94,69,660/-) to the Kerala State Civil Supplies Corporation for the losses suffered by the KCSCSC for the period 1.10.95 to 30.6.96.

#### Bidhanbag Unit of BALCO

2490. SHRI HARADHAN ROY : Will the Minister of MINES be pleased to refer to the reply given to Starred Question No. 118 on December 4, 1995 and state :

(a) whether the streamlining and modernising of the Conductor Plant of Bidhanbag Unit of BALCO has since been completed;

(b) if so, the details thereof; and

(c) if not, the time by which it is likely to be completed?

THE MINISTER OF STEEL AND MINISTER OF MINES (SHRI BIRENDRA PRASAD BAISHYA) : (a) to (c). The work of revamping and modernisation of Conductor Plant of Bidhanbag Unit of Bharat Aluminium Company Ltd (BALCO) to produce All Aluminium Alloy conductor (AAAC) was awarded to M/s Galada Power and Telecom Ltd. Hyderabad (GPTL). Supply/erection/commissioning of all equipment/facilities except for 37 Bobbin Stranding Machine has been completed. This remaining work is expected to be completed by the end of this year.

[Translation]

#### Financial Assistance to States

\*2491. SHRI RATILAL KALIDAS VERMA :

SHRI CHANDRESH PATEL :

SHRI DATTA MEGHE :

SHRI GANGA RAM KOLI :

SHRI KACHARU BHAU RAUT :

DR. ARUN KUMAR SARMA :

Will the Minister of TOURISM be pleased to state :

(a) whether the Union Government have provided or propose to provide financial and any other assistance to various States for the construction of hotels, motels and guest houses and for the maintenance of the same;

(b) if so, the amount of financial assistance provided during the last three years, till date State-wise;

(c) the locations of hotels, motels and guest houses opened in the country during the above period and the expenditure incurred on each of them;

(d) whether the Union Government propose to open such new hotels, motels and guest houses during the next three years; and

(e) if so, the details thereof?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF TOURISM (SHRI SRIKANTA JENA):

(a) to (c). The Department of Tourism, Government of India does not provide financial assistance for construction of hotels, motels and guest houses to the State Governments. However, financial assistance is provided to State/Union Territory Governments for construction of Tourist Bungalows, Tourist Complexes, Tourist Lodges, Wayside Amenities, Yatri Niwases, Cafeterias, Tented Accommodation, etc. During the last three years, the financial assistance provided to State/Union Territory Governments is given in the attached Statement.

(d) and (e). No, Sir. Does not arise.

#### STATEMENT

*Central Financial Assistance Sanctioned to the State Governments/Union Territories during VIII Five Year Plan, 1993-94, 1994-95 and 1995-96.*

S.No.	States	1993-94	1994-95	1995-96
		Amount Sanct- ioned	Amount Sanct- ioned	Amount Sanct- ioned
1	2	3	4	5
1.	Andhra Pradesh	114.28	171.99	13.46
2.	Arunachal Pradesh	45.40	-	52.26
3.	Assam	78.11	52.99	70.24
4.	Bihar	9.75	103.10	116.53
5.	Goa	78.82	76.74	181.06
6.	Gujarat	65.76	14.50	7.98
7.	Haryana	226.76	173.98	111.45
8.	Himachal Pradesh	369.25	297.90	475.90
9.	J and K	236.19	143.47	105.30
10.	Karnataka	177.44	229.96	229.76
11.	Kerala	97.40	287.05	209.94
12.	Madhya Pradesh	30.42	-	-
13.	Maharashtra	309.11	207.39	38.31
14.	Manipur	45.50	-	75.82
15.	Meghalaya	1.85	-	4.09
16.	Mizoram	88.18	56.49	154.66
17.	Nagaland	16.66	23.08	51.60
18.	Orissa	101.52	164.60	108.86

1	2	3	4	5
19. Punjab		111.21	113.93	140.49
20. Rajasthan		285.70	94.86	176.85
21. Sikkim		130.89	—	24.61
22. Tamilnadu		402.45	132.45	249.65
23. Tripura		9.31	46.61	35.43
24. Uttar Pradesh		166.04	149.62	26.21
25. West Bengal		158.38	164.87	191.10
<b>UNION TERRITORIES</b>				
1. Andaman & Nicobar		53.47	-	45.00
2. Chandigarh		18.66	21.38	17.20
3. Dadra & Nagar Haveli		-	23.62	-
4. Daman and Diu		12.03	44.29	44.21
5. Delhi		133.71	37.41	28.23
6. Lakshadweep		-	19.95	24.65
7. Pondicherry		29.75	-	28.12
Total		3604.00	2842.29	3032.76

#### Computer System

2492. SHRI PANKAJ CHOWDHARY :  
KUMARI UMA BHARATI :

Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether the Government propose to introduce computerised system at entrance in the Doordarshan and All India Radio centres;

(b) if so, the details thereof;

(c) the estimated expenditure likely to be incurred thereon; and

(d) the time by which a final decision is likely to be taken in this regard?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI C.M. IBRAHIM) : (a) No, Sir.

(b) to (d). Do not arise.

[English]

#### Controlled flight into Terrain

2493. SHRI BANWARI LAL PUROHIT : Will the Minister of CIVIL AVIATION be pleased to state :

(a) whether the Directorate General of Civil Aviation has decided to take up the issue of prevention of 'Controlled flight into terrain' accidents on high priority basis;

(b) whether most of the air accidents relate to CFIT which can be avoided;

(c) if so, the facts and details thereof; and

(d) the steps Government propose to take to avoid air accidents?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI C.M. IBRAHIM) : (a) Yes, Sir.

(b) and (c). No, Sir. Since 1985, there have been 52 accidents involving twin/multi-engine aircraft and only 11 were 'Controlled flight into terrain' (CFIT) accidents.

(d) Steps such as issue of Civil Airworthiness Requirements, Air Safety Circulars, monitoring of flight recorders, safety audit of operators, implementation of recommendations emanating from investigation of aircraft accidents and hazardous incidents, inspection of aerodromes etc. are continuously taken to avoid air accidents.

#### Timing of Bill Collection Centres in Delhi

2494. SHRI P.S. GADHAVI : Will the Minister of COMMUNICATIONS be pleased to state :

(a) the number of telephone bill collection centres opened by the MTNL in various places of Delhi and Mumbai;

(b) whether the timings of the centres are from 10.00 a.m. to 2.00 p.m. like all other Government offices, whereby the public at large is facing difficulties in attending office in time;

(c) whether the Government propose to change the timings from 8.30 a.m. and onwards in order to mitigate this difficulty;

(d) if so, by when; and

(e) if not, the reasons therefor?

THE MINISTER OF COMMUNICATIONS (SHRI BENI PRASAD VARMA) : (a) Sir, the number of telephone bill collection centres in MTNL is given below :

	Delhi	Mumbai
MTNL Counter	31	43
Bank counters	86	186
CTO/DTOs	44	16
Post Offices		32
	161	277

In addition, five mobile vans are visiting different places in Delhi on scheduled days.

(b) Timing in respect of collection Centres is given below :

MTNL Counter	10 a.m.	to 3.30 p.m.
Telegraph Offices	10 a.m.	to 5.00 p.m.
Banks		Normal Banking Hrs.
Mobile Vans	10 a.m.	to 5.00 p.m.